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WRITTEN ANSWERS TO QEUESTIONS

TAKE OVER OF RIVER VALLEY PROJECTS

- 270. SHRI GUNANAND THAKUR: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government propose to take over the River Valley Projects in the country;
- (b) if so, the views of the State Governments in the matter?

THE MINISTER OF IRRIGATION AND POWER (DR: K. L. RAO) : (a) No, Sir.

(b) Does not arise.

PROVISION OF A DINING CAR IN ASSAM MAIL

- ◆271. SHRI NABIN CHANDRA BURAGOHAIN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government are aware of the great inconvenience to the passengers of the Assam Mail running between New Delhi and Barauni due to the non-attachment of a dining car to the train; and
- (b) if so, by when Government propose to provide a diningear in the Assam Mail on the above route?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MO-HD. SHAFI QURESHI): (a) Adequate catering arrangements exist at all important stations between New Delhi and Barauni to meet the catering needs of passengers travelling by Assam Mail.

(b) There is no proposal to attach a dining car on this train.

MEMORANDUM SUBMITTED TO PRIME MINISTER

- 272. SHRI K. B. CHETTRI : Will the Minister of RAILWAYS be pleased to state .
- (a) whether it is a fact that some railway employees had submitted a memorandum to the Prime Minister during her recent visit to Darjeeling; and

(b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) Yes, Sir.

- (b) The main points of the memorandum are :—
- (1) Expeditious submission of the report of the 3rd Pay Commission;
- (2) Grant of 3rd interim relief to the Central Government employees;
- (3) Grant of bonus to railway emplovees:
- (4) Grant of additional dearness allowaance to the Central Government employees; and
- (5) Amendment to Rule No. 5 of Central Civil Services (Temporary Service) Rules.

REORGANISATION OF R. P. F.

- 273. SHRI DEB AN AND A AM AT: Will the Minister of RAIWAYS be pleased to state.
- (a) whether Government have recently formulated any scheme to reorganise the Railway Protection Force with a view to checking crime on the Railways; and
- (b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI L.N. MISHRA): (a) Yes, Sir.

(6) A statement is laid on the table of the House.

STATEMENT

The major changes which are being made as a result of the reorganisation in the present set up of the Railway Protection Force are:—

- (1) Merger of the existing Uniformed and Armed Branches and formation therefrom of an Investigation Branch, a Prosecution Branch and a Protection Branch on standard Company pattern with higher percentage of armed personnel.
- (2) Strengthening of the Crime Intelligence Branch and its decentralisation so as to function in the Divisions.
- (3) Administrative changes at Divisional and Headquarters level.